in developing nursery protected under polythene cover for growing tomato seedlings and to grow good quality high yielding hybrid tomatoes by adopting deep chiselling techniques;

- (iii) Equipment for the manufacture of apple juice concentrate and pear juice concentrate as well as concentration with energy saving diffusion process have not been imported/ commissioned.
- (iv) The sale turnover of soft drink concentrate has apparently been depressed.
- (v) No exports of own manufactured products i.e. fruit and vegetable products, processed potato/grain products, and soft drink concentrate manufactured in the three units under the Pepsi project for which LOI/FC approval was granted, have been made.

(d) The Company has represented that it has fulfilled its export obligation and that it has not exceeded the specified limit for manufacture of soft drink concentrate. Its reply is being examined in consultation with the Department of Legal Affairs.

Industrial Prices Commission

3067. SHRI KASHIRAM RANA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to set up an Industrial Prices Commission on the lines of the Agriculture Prices Commission to check profiteering by some industries; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF P. J. KURIEN): (a) No., sir.

(b) Does not arise.

Kaiga Nuclear Project

3068. SHRI G. DEVARAYA NAIK : Will the PRIME MINISTER be pleased to state :

(a) the progress made so far on the Kaiga Nuclear Project;

(b) the amount spent so far on the project;

(c) whether the Government have any proposal to increase the capacity of the project by sanctioning more units;

(d) if so, details thereof; and

(e) the action taken by the Government for proper rehabilitation of the persons affected due to the project?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL. PUBLIC GRIEVANCES AND PEN-SIONS (SHRIMATI MARGARET ALVA): (a) Kaiga Atomic Power Project with two units is under construction. Site infrastructural works and main plant civil works are in progress. The manufacture and deliveries of major equipment and components are progressively effected.

(b) As of June, 1991, a total amount of about Rs. 310 crores have been spend on this project.

(c) Yes, Sir.

(d) It is proposed to add four additional units each of 220 MWc capacity (Kaiga 3 to 6) at the same site. Environmental clearance of the site for the proposed expansion from Union Ministry of Environment and Forests is awaited. (c) A total of 133 families were land affected out of which 85 families only needed displacement. Deposits were made with Karnataka State Government by Nuclear Power Corporation of India Ltd. (NPCIL) towards compensation for land and rehabilitation grant. NPCIL is also developing infrastructural facilities like roads, street lights etc. on the piece of land identified by State Government for relocating 85 displaced families. NPCIL has employed 132 persons from the land affected families.

Norms for selection of artists for dances

3069. SHRI K. RAMAMURTHEE TINDIVANAM : Will the Minister of INFORMATION AND BROAD-CASTING be pleased to state :

(a) the norms laid down for selecting artists for the National Programme of dances in Television;

(b) the number of the selected artists who are wives of the I. A. S. officers and who are in service or retired separately;

(c) the artists whose programmes had the privilege of repeat performance; and

(d) whether there is any age limit for these artist giving dance performances on television?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMA-TION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Dance Artists graded 'A' and 'TOP' by the Central Dance Audition Board constituted by Doordarshan are featured in the National Programme of Dance.

(b) Since the selection is based on 8-246 LSS/ND/91 gradation and quality performance, the relationships of the artists are not relevant.

(c) Artists are selected on rotation as per the programme requirements. According to Doordarshan, no programme has been repeated in the National Programme of Dance from July, 1990 to July, 1991.

(d) Though an individual is eligible for audition only after reaching 16 years of age, Doordarshan programmes also feature young talented children. There is no any upper age limit for giving performance on television.

Profit Making Public Sector Undertakings

3070. SHRI PRAKASH V. PATIL : SHRI YASHWANTRAO PATIL : SHRI GURUDAS KAMAT :

Will the PRIME MINISTER be pleased to state :

(a) the names of the Public Sector Undertakings which have earned profit during the last three years, yearwise; and

(b) the profit earned by each such undertaking during the above period, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON) : (a) and (b) Names of the Central Public Sector Undertakings and the amount of net profit earned by each of them during the last three years i.e. 1987-88, 1988-89 and 1989-90 upto which period only the information is available, are given at pages 183 to 186 and S-48 to S-51 of Volume-I of Public Enterprises Sur-